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5/11/14

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GOVERNMENT OF INDIA
MINISTRY OF FINANCE
(Department of Revenue)
CENTRAL BOARD OF DIRECT TAXES
(Income -tax)

NOTIFICATION

New Delhi, Dated the 3rd November, 2014

S.O.....(E)--- In exercise of the powers conferred by **sub-sections (1) and (2) of section 120 of the Income-tax Act, 1961 (43 of 1961)**, the Central Board of Direct Taxes hereby directs that, -

(a) the Commissioners of Income-tax specified in column (2) of the Schedule hereto annexed, having their headquarters at the places specified in the corresponding entries in column (3) of the said Schedule, shall exercise the powers and perform the functions in respect of territorial areas or of such persons or class of persons in respect of which the Additional/Joint Commissioners of Income-tax (Transfer Pricing Officers) and Deputy/Assistant Commissioners of Income-tax (Transfer Pricing Officers) specified in the corresponding column (4) of the said Schedule having jurisdiction vested in them.

"SCHEDULE"

S. No.	Designation of Income-tax Authorities	Headquarters	Transfer Pricing Officers
(1)	(2)	(3)	(4)
1	Commissioner of Income-tax (Transfer Pricing)-1, Delhi	Delhi	Additional/ Joint Commissioner of Income-tax (Transfer Pricing Officer)-1(1), Delhi
			Deputy/ Assistant Commissioner of Income-tax (Transfer Pricing Officer) - 1(1)(1), Delhi
			Deputy Commissioner or Assistant Commissioner of Income-tax (Transfer Pricing Officer) -1(1)(2), Delhi
			Additional/ Joint Commissioner of Income-tax (Transfer Pricing Officer)-1(2), Delhi
			Deputy/ Assistant Commissioner of Income-tax (Transfer Pricing Officer) - 1(2)(1), Delhi
			Deputy Commissioner or Assistant Commissioner of Income-tax (Transfer Pricing Officer) -1(2)(2), Delhi
			Additional/ Joint Commissioner of Income-tax (Transfer Pricing Officer)-1(3), Delhi
			Deputy/ Assistant Commissioner of Income-tax (Transfer Pricing Officer) - 1(3)(1), Delhi
			Deputy/ Assistant Commissioner of Income-tax (Transfer

			Pricing Officer) - 1(3)(2), Delhi
2	Commissioner of Income-tax (Transfer Pricing)-2, Delhi	Delhi	Additional/ Joint Commissioner of Income-tax (Transfer Pricing Officer)-2(1), Delhi
			Deputy/ Assistant Commissioner of Income-tax (Transfer Pricing Officer) - 2(1)(1), Delhi
			Deputy/ Assistant Commissioner of Income-tax (Transfer Pricing Officer) - 2(1)(2), Delhi
			Additional/ Joint Commissioner of Income-tax (Transfer Pricing Officer)-2(2), Delhi
			Deputy/ Assistant Commissioner of Income-tax (Transfer Pricing Officer) - 2(2)(1), Delhi
			Deputy/ Assistant Commissioner of Income-tax (Transfer Pricing Officer) - 2(2)(2), Delhi
			Additional/ Joint Commissioner of Income-tax (Transfer Pricing Officer)-2(3), Delhi
			Deputy/ Assistant Commissioner of Income-tax (Transfer Pricing Officer) - 2(3)(1), Delhi
			Deputy/ Assistant Commissioner of Income-tax (Transfer Pricing Officer) - 2(3)(2), Delhi
3	Commissioner of Income-tax (Transfer Pricing)-3, Delhi	Delhi	Additional/ Joint Commissioner of Income-tax (Transfer Pricing Officer)-3(1), Delhi
			Deputy/ Assistant Commissioner of Income-tax (Transfer Pricing Officer) - 3(1)(1), Delhi
			Deputy/ Assistant Commissioner of Income-tax (Transfer Pricing Officer) - 3(1)(2), Delhi
			Additional/ Joint Commissioner of Income-tax (Transfer Pricing Officer)-3(2), Delhi
			Deputy/ Assistant Commissioner of Income-tax (Transfer Pricing Officer) - 3(2)(1), Delhi
			Deputy/ Assistant Commissioner of Income-tax (Transfer Pricing Officer) - 3(2)(2), Delhi
			Additional/ Joint Commissioner of Income-tax (Transfer Pricing Officer)-3(3), Delhi
			Deputy/ Assistant Commissioner of Income-tax (Transfer Pricing Officer) - 3(3)(1), Delhi
			Deputy/ Assistant Commissioner of Income-tax (Transfer Pricing Officer) - 3(3)(2), Delhi
4	Commissioner of Income-tax (International Taxation and Transfer Pricing), Kolkata	Kolkata	Additional/ Joint Commissioner of Income-tax (Transfer Pricing Officer), Kolkata
			Deputy/ Assistant Commissioner of Income-tax (Transfer Pricing Officer)- 1, Kolkata
			Deputy/ Assistant Commissioner of Income-tax (Transfer Pricing Officer)- 2, Kolkata
5	Commissioner of Income-tax	Mumbai	Additional/ Joint Commissioner of Income-tax

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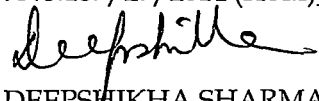
	(Transfer Pricing)-1, Mumbai		(Transfer Pricing Officer)- 1(1), Mumbai
			Deputy/ Assistant Commissioner of Income-tax (Transfer Pricing Officer)-1(1)(1), Mumbai
			Deputy/ Assistant Commissioner of Income-tax (Transfer Pricing Officer)-1(1)(2), Mumbai
			Additional/ Joint Commissioner of Income-tax (Transfer Pricing Officer)- 1(2), Mumbai
			Deputy/ Assistant Commissioner of Income-tax (Transfer Pricing Officer)-1(2)(1), Mumbai
			Deputy/ Assistant Commissioner of Income-tax (Transfer Pricing Officer)-1(2)(2), Mumbai
			Additional/ Joint Commissioner of Income-tax (Transfer Pricing Officer)- 1(3), Mumbai
			Deputy/ Assistant Commissioner of Income-tax (Transfer Pricing Officer)-1(3)(1), Mumbai
			Deputy/ Assistant Commissioner of Income-tax (Transfer Pricing Officer)-1(3)(2), Mumbai
6	Commissioner of Income-tax (Transfer Pricing)-2, Mumbai	Mumbai	Additional/ Joint Commissioner of Income-tax (Transfer Pricing Officer)- 2(1), Mumbai
			Deputy/ Assistant Commissioner of Income-tax (Transfer Pricing Officer)-2(1)(1), Mumbai
			Deputy/ Assistant Commissioner of Income-tax (Transfer Pricing Officer)-2(1)(2), Mumbai
			Additional/ Joint Commissioner of Income-tax (Transfer Pricing Officer)- 2(2), Mumbai
			Deputy/ Assistant Commissioner of Income-tax (Transfer Pricing Officer)-2(2)(1), Mumbai
			Deputy/ Assistant Commissioner of Income-tax (Transfer Pricing Officer)-2(2)(2), Mumbai
			Additional/ Joint Commissioner of Income-tax (Transfer Pricing Officer)- 2(3), Mumbai
			Deputy/ Assistant Commissioner of Income-tax (Transfer Pricing Officer)-2(3)(1), Mumbai
			Deputy/ Assistant Commissioner of Income-tax (Transfer Pricing Officer)-2(3)(2), Mumbai
7	Commissioner of Income-tax (Transfer Pricing)-3, Mumbai	Mumbai	Additional/ Joint Commissioner of Income-tax (Transfer Pricing Officer)- 3(1), Mumbai
			Deputy/ Assistant Commissioner of Income-tax (Transfer Pricing Officer)-3(1)(1), Mumbai
			Deputy/ Assistant Commissioner of Income-tax (Transfer Pricing Officer)-3(1)(2), Mumbai
			Additional/ Joint Commissioner of Income-tax (Transfer Pricing Officer)- 3(2), Mumbai
			Deputy/ Assistant Commissioner of Income-tax (Transfer Pricing Officer)-3(2)(1), Mumbai
			Deputy/ Assistant Commissioner of Income-tax (Transfer Pricing Officer)-3(2)(2), Mumbai
			Additional/ Joint Commissioner of Income-tax (Transfer Pricing Officer)- 3(3), Mumbai
			Deputy/ Assistant Commissioner of Income-tax (Transfer Pricing Officer)-3(3)(1), Mumbai
			Deputy/ Assistant Commissioner of Income-tax (Transfer Pricing Officer)-3(3)(2), Mumbai
8	Commissioner of Income-tax	Mumbai	Additional/ Joint Commissioner of Income-tax

	(Transfer Pricing)-4, Mumbai		(Transfer Pricing Officer)- 4(1), Mumbai
			Deputy/ Assistant Commissioner of Income-tax (Transfer Pricing Officer)-4(1)(1), Mumbai
			Deputy/ Assistant Commissioner of Income-tax (Transfer Pricing Officer)-4(1)(2), Mumbai
			Additional/ Joint Commissioner of Income-tax (Transfer Pricing Officer)- 4(2), Mumbai
			Deputy/ Assistant Commissioner of Income-tax (Transfer Pricing Officer)-4(2)(1), Mumbai
			Deputy/ Assistant Commissioner of Income-tax (Transfer Pricing Officer)-4(2)(2), Mumbai
			Additional/ Joint Commissioner of Income-tax (Transfer Pricing Officer)- 4(3), Mumbai
			Deputy/ Assistant Commissioner of Income-tax (Transfer Pricing Officer)-4(3)(1), Mumbai
			Deputy/ Assistant Commissioner of Income-tax (Transfer Pricing Officer)-4(3)(2), Mumbai
9	Commissioner of Income-tax (International Taxation and Transfer Pricing), Pune	Pune	Additional/ Joint Commissioner of Income-tax (Transfer Pricing Officer)-1, Pune
			Deputy/ Assistant Commissioner of Income-tax (Transfer Pricing Officer)-1(1), Pune
			Deputy/ Assistant Commissioner of Income-tax (Transfer Pricing Officer)-1(2), Pune
			Additional/ Joint Commissioner of Income-tax (Transfer Pricing Officer)-2, Pune
			Deputy/ Assistant Commissioner of Income-tax (Transfer Pricing Officer)-2(1), Pune
			Deputy/ Assistant Commissioner of Income-tax (Transfer Pricing Officer)-2(2), Pune
10	Commissioner of Income-tax (International Taxation and Transfer Pricing), Ahmedabad	Ahmedabad	Additional/ Joint Commissioner of Income-tax (Transfer Pricing Officer)-Ahmedabad
			Deputy/ Assistant Commissioner of Income-tax (Transfer Pricing Officer)-1, Ahmedabad
			Deputy/ Assistant Commissioner of Income-tax (Transfer Pricing Officer)-2, Ahmedabad
11	Commissioner of Income-tax (Transfer Pricing)-1, Bangalore	Bangalore	Additional/ Joint Commissioner of Income-tax (Transfer Pricing Officer)-1(1), Bangalore
			Deputy/ Assistant Commissioner of Income-tax (Transfer Pricing Officer)-1(1)(1), Bangalore
			Deputy/ Assistant Commissioner of Income-tax (Transfer Pricing Officer)-1(1)(2), Bangalore
			Additional/ Joint Commissioner of Income-tax (Transfer Pricing Officer)-1(2), Bangalore
			Deputy/ Assistant Commissioner of Income-tax (Transfer Pricing Officer)-1(2)(1), Bangalore
			Deputy/ Assistant Commissioner of Income-tax (Transfer Pricing Officer)-1(2)(2), Bangalore
			Additional/ Joint Commissioner of Income-tax (Transfer Pricing Officer)-1(3), Bangalore
			Deputy/ Assistant Commissioner of Income-tax (Transfer Pricing Officer)-1(3)(1), Bangalore
			Deputy/ Assistant Commissioner of Income-tax (Transfer Pricing Officer)-1(3)(2), Bangalore
12	Commissioner of Income-tax	Bangalore	Additional/ Joint Commissioner of Income-tax (Transfer

	(Transfer Pricing)-2, Bangalore		Pricing Officer)-2(1), Bangalore
			Deputy/ Assistant Commissioner of Income-tax (Transfer Pricing Officer)-2(1)(1), Bangalore
			Deputy/ Assistant Commissioner of Income-tax (Transfer Pricing Officer)-2(1)(2), Bangalore
			Additional/ Joint Commissioner of Income-tax(Transfer Pricing Officer)-2 (2), Bangalore
			Deputy/ Assistant Commissioner of Income-tax (Transfer Pricing Officer)-2(2)(1), Bangalore
			Deputy/ Assistant Commissioner of Income-tax (Transfer Pricing Officer)-2(2)(2), Bangalore
			Additional/ Joint Commissioner of Income-tax(Transfer Pricing Officer)-2(3), Kochi
			Deputy/ Assistant Commissioner of Income-tax (Transfer Pricing Officer)-2(3)(1), Kochi
			Deputy/ Assistant Commissioner of Income-tax (Transfer Pricing Officer)-2(3)(2), Kochi
13	Commissioner of Income-tax (Transfer Pricing), Chennai	Chennai	Additional/ Joint Commissioner of Income-tax (Transfer Pricing Officer)-1, Chennai
			Deputy/ Assistant Commissioner of Income-tax (Transfer Pricing Officer)-1(1), Chennai
			Deputy/ Assistant Commissioner of Income-tax (Transfer Pricing Officer)-1(2), Chennai
			Additional/ Joint Commissioner of Income-tax (Transfer Pricing Officer)-2, Chennai
			Deputy/ Assistant Commissioner of Income-tax (Transfer Pricing Officer)-2(1), Chennai
			Deputy/ Assistant Commissioner of Income-tax (Transfer Pricing Officer)-2(1), Chennai
			Additional/ Joint Commissioner of Income-tax (Transfer Pricing Officer)-3, Chennai
			Deputy/ Assistant Commissioner of Income-tax (Transfer Pricing Officer)-3(1), Chennai
			Deputy/ Assistant Commissioner of Income-tax (Transfer Pricing Officer)-3(2), Chennai
14	Commissioner of Income-tax (International Taxation and Transfer Pricing), Hyderabad	Hyderabad	Additional/ Joint Commissioner of Income-tax (Transfer Pricing Officer), Hyderabad
			Deputy/ Assistant Commissioner of Income-tax (Transfer Pricing Officer)-1, Hyderabad
			Deputy/ Assistant Commissioner of Income-tax (Transfer Pricing Officer)-2, Hyderabad
			Deputy/ Assistant Commissioner of Income-tax (Transfer Pricing Officer)-3, Hyderabad

2. This notification shall come into force with effect from the 15th day of November, 2014.

[Notification No. 58/2014. F. No.187/29/2014 (ITA.I)]


DEEPSHIKHA SHARMA
Director

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To
The Manager
Government of India Press
Ring Road, Mayapuri Industrial Area (Near Rajouri Garden), New Delhi.

भारत सरकार, असाधारण, भाग II, खंड 3, उपखंड (ii) में प्रकाशनार्थ
भारत सरकार वित्त मंत्रालय (राजस्व विभाग)
केन्द्रीय प्रत्यक्ष कर बोर्ड
(आयकर)
अधिसूचना

नई दिल्ली, दिनांक 3 नवम्बर, 2014

का.आ. (अ). आयकर अधिनियम, 1961 (1961 का 43) की धारा 120 की उपधारा (1) एवं (2) की शक्तियों का प्रयोग करते हुए, केन्द्रीय प्रत्यक्ष कर बोर्ड एतद्वारा यह निदेश देता है कि:-

(क) संलग्न अनुसूची के स्तम्भ (2) में विनिर्दिष्ट आयकर आयुक्त, जिनके मुख्यालय उक्त अनुसूची के स्तम्भ (3) में तद्रूपी प्रविष्टियों में विनिर्दिष्ट स्थानों पर हैं, उक्त अनुसूची के तत्संबंधी स्तम्भ (4) में विनिर्दिष्ट अपर/संयुक्त आयकर आयुक्त (अंतरण मूल्य निर्धारण अधिकारी) और उप/सहायक आयकर आयुक्त (अंतरण मूल्य निर्धारण अधिकारी) प्रादेशिक क्षेत्रों या ऐसे व्यक्तियों या व्यक्तियों के वर्ग के संबंध में अपनी शक्तियों का प्रयोग करेंगे और कार्यों का निष्पादन करेंगे, जिसमें उनका क्षेत्राधिकार निहित है।

“अनुसूची”

क्र.सं.	आयकर प्राधिकारियों का पदनाम	मुख्यालय	अंतरण मूल्य निर्धारण अधिकारी
1	2	3	4
1.	आयकर आयुक्त (अंतरण मूल्य निर्धारण)-1, दिल्ली	दिल्ली	अपर/संयुक्त आयकर आयुक्त (अंतरण मूल्य निर्धारण अधिकारी)-1(1), दिल्ली
			उप आयुक्त अथवा सहायक आयकर आयुक्त (अंतरण मूल्य निर्धारण अधिकारी)-1(1)(1), दिल्ली
			उप आयुक्त अथवा सहायक आयकर आयुक्त (अंतरण मूल्य निर्धारण अधिकारी)-1(1)(2), दिल्ली
			अपर/संयुक्त आयकर आयुक्त (अंतरण मूल्य निर्धारण अधिकारी)-1(2), दिल्ली
			उप आयुक्त अथवा सहायक आयकर आयुक्त (अंतरण मूल्य निर्धारण अधिकारी)-1(2)(1), दिल्ली
			उप आयुक्त अथवा सहायक आयकर आयुक्त (अंतरण मूल्य निर्धारण अधिकारी)-1(2)(2), दिल्ली
			अपर/संयुक्त आयकर आयुक्त (अंतरण मूल्य निर्धारण अधिकारी)-1(3), दिल्ली
			उप आयुक्त अथवा सहायक आयकर आयुक्त (अंतरण मूल्य निर्धारण अधिकारी)-1(3)(1), दिल्ली
			उप आयुक्त अथवा सहायक आयकर आयुक्त (अंतरण मूल्य निर्धारण अधिकारी)-1(3)(2), दिल्ली
2	आयकर आयुक्त (अंतरण मूल्य निर्धारण)-2, दिल्ली	दिल्ली	अपर/संयुक्त आयकर आयुक्त (अंतरण मूल्य निर्धारण अधिकारी)-2(1), दिल्ली
			उप आयुक्त अथवा सहायक आयकर आयुक्त (अंतरण मूल्य निर्धारण अधिकारी)-

				4(3)(1), मुम्बई	
				उप आयुक्त अथवा सहायक आयकर आयुक्त (अंतरण मूल्य निर्धारण अधिकारी)-4(3)(2), मुम्बई	
9	आयकर आयुक्त (अंतरण मूल्य निर्धारण), पुणे	पुणे		अपर/संयुक्त आयकर आयुक्त (अंतरण मूल्य निर्धारण अधिकारी)-1, पुणे	
				उप आयुक्त अथवा सहायक आयकर आयुक्त (अंतरण मूल्य निर्धारण अधिकारी)-1(1), पुणे	
				उप आयुक्त अथवा सहायक आयकर आयुक्त (अंतरण मूल्य निर्धारण अधिकारी)-1(2), पुणे	
				अपर/संयुक्त आयकर आयुक्त (अंतरण मूल्य निर्धारण अधिकारी)-2, पुणे	
				उप आयुक्त अथवा सहायक आयकर आयुक्त (अंतरण मूल्य निर्धारण अधिकारी)-2(1), पुणे	
				उप आयुक्त अथवा सहायक आयकर आयुक्त (अंतरण मूल्य निर्धारण अधिकारी)-2(2), पुणे	
10	आयकर आयुक्त (अंतरण मूल्य निर्धारण), अहमदाबाद	अहमदाबाद		अपर/संयुक्त आयकर आयुक्त (अंतरण मूल्य निर्धारण अधिकारी)-अहमदाबाद	
				उप आयुक्त अथवा सहायक आयकर आयुक्त (अंतरण मूल्य निर्धारण अधिकारी)-1, अहमदाबाद	
				उप आयुक्त अथवा सहायक आयकर आयुक्त (अंतरण मूल्य निर्धारण अधिकारी)-2, अहमदाबाद	
11	आयकर आयुक्त (अंतरण मूल्य निर्धारण)-1, बंगलौर	बंगलौर		अपर/संयुक्त आयकर आयुक्त (अंतरण मूल्य निर्धारण अधिकारी)-1(1), बंगलौर	
				उप आयुक्त अथवा सहायक आयकर आयुक्त (अंतरण मूल्य निर्धारण अधिकारी)-	

		हैदराबाद
		उप आयुक्त अथवा सहायक आयकर आयुक्त (अंतरण मूल्य निर्धारण अधिकारी)-2, हैदराबाद
		उप आयुक्त अथवा सहायक आयकर आयुक्त (अंतरण मूल्य निर्धारण अधिकारी)-3, हैदराबाद

यह अधिसूचना...15.11.2014...से प्रभावित होगी।

[अधिसूचना संख्या...58...../2014 फा.सं.187/29/2014(आईटीए-1)]

दीपशिखा

(दीपशिखा शर्मा)

निदेशक, भारत सरकार

सेवा में,

प्रबंधक,

भारत सरकार मुद्रणालय,
रिंग रोड, मायापुरी औद्योगिक क्षेत्र,
(राजौरी गार्डन के समीप),
नई दिल्ली